


**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION

Dated Shillong, the 30th June, 2017.

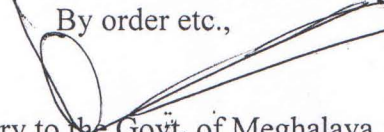
No. LJ (A) 21/71/Pt./61- The Governor of Meghalaya is pleased to appoint Shri H. Kharmih as Additional Senior Government Advocate in the High Court of Meghalaya with immediate effect and until further orders.


(W. Khyllap),
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 21/71/Pt/61-A,
Copy forwarded to:-

Dated Shillong, the 30th June, 2017.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
2. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Registrar General High Court of Meghalaya Shillong.
4. The Accountant General (A & E), Meghalaya, Shillong.
5. Shri H. Kharmih, Additional Senior Government Advocate. Shri H. Kharmih will be getting a retaining fee as per O.M. No.LR(B)13/2002/Pt/147 dated 5.9.13.
6. The Director of Printing & Stationary, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong North/South Treasury.
8. Law (B) Department, Shillong.
9. D.E.O. Law Department.
10. Guard file.


By order etc.,
Secretary to the Govt. of Meghalaya,
Law Department.

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